

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/ 444 /A

From :- Shri Kaushik Kumar Sharma ,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
Judge NDPS Court,  
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 25 <sup>th</sup> January, 2021.

Sub:- **Casual Leave.**

Ref:- Email dated 25.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 25.01.2021, has been granted.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-52/2006/ 445 dated 25.1.2021  
Copy to.

1. The Project Manager, Gauhati High Court.



**JT.REGISTRAR (VIGILANCE)**

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